

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.11974 of 2017

=====
Anuradha Sinha & Anr

.... Petitioner/s

Versus

The Istrict & Sessions Judge Cum Chairman, Appointment Committee of
Munger Judgeship & Anr

.... Respondent/s

=====
Appearance :

For the Petitioner/s : Mr. Prashant Sinha

For the Respondent/s : Mr. Mrigank Mauli

=====
CORAM: HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH
ORAL ORDER

2 18-04-2018 The respondents are directed to file counter-affidavit
within four weeks. Rejoinder, if any, may be filed within two
weeks thereafter.

List this case after completion of pleadings.

(Mohit Kumar Shah, J)

BTiwary/-

U			
---	--	--	--

